

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3307
ANSWERED ON:25.04.2012
CANCELLATION OF COAL BLOCKS
Lagadapati Shri Rajagopal

Will the Minister of COAL be pleased to state:

- (a) whether the Government has cancelled allocation of coal to Andhra Pradesh from Singrauli Coal Block;
- (b) if so, the reasons therefor; and
- (c) the steps his Ministry is taking to allot other coal block to Andhra Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Based on the recommendations of the Review Committee meeting held in July, 2010, the Government de-allocated three coal blocks namely, Anesattipalli, Pudukula-Chilaka and Penagadappa on 31.05.2011 allocated to M/s Andhra Pradesh Power Generation Corporation Ltd., the PSUs of Government of Andhra Pradesh as the allocattee company had not made any progress for development of the coal blocks

(c): Allocation of coal blocks is an on-going process and the Government has not called for any applications for allotment of new coal blocks.